

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1732

ANSWERED ON:06.03.2000

DISPOSAL OF USED BATTERIES .

AVTAR SINGH BHADANA;DUMPA MARY VJAYAKUMARI;GANGASANDRA SIDDAPPA BASAVARAJ;KINJARAPU  
YERRANNAIDU

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government plan to control the disposal of used lead acid batteries;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to control the disposal/illegal processing of the batteries by manufacturers and dealers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI)

(a), (b) & (c) The Ministry of Environment and Forests is in the process of finalising a preliminary notification calling for objections/suggestions on the Management and Handling of Used Lead Acid Batteries in the country. As per the proposed preliminary notification, all manufacturers, importers, re-conditioners, assemblers and dealers shall collect used batteries in lieu of new batteries sold. Cent percent collection is proposed to be achieved in a phased manner. To ensure environment friendly re-processing, collected batteries are required to be sold to only such re-cyclers who are registered with the Ministry of Environment and Forests. Consumers are required to return used batteries only to the authorised agents. The respective State Pollution Control Board/Committee shall be the monitoring agency. The manufacturers are required to submit quarterly returns on collection to the concerned State Pollution Control Board/Committee.